

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**O.P. NO. 03 OF 2017**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Damodar Valley Corporation ...Appellant(s)  
Vs.  
West Bengal Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K.Rai  
Mr. Umesh Prasad for R-1

Mr. Buddy A.Ranganadhan  
Mr. Vivek Mathur  
Ms. Divya Chaturvedi  
Mr. Prabal Mehrotra for R-3

**ORDER**

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 15.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **07.12.2017.**

**( I. J. Kapoor )  
Technical Member  
ts/kt**

**( Justice Ranjana P. Desai )  
Chairperson**